

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.115 of 2020

IN THE MATTER OF:

Registrar of Companies

...Appellant

Versus

Aquiss Pvt. Ltd.

...Respondent

For Appellant: Shri Kamal Kant Jha, Advocate

For Respondent: Shri Sameer Gupta, Advocate

ORDER

(Virtual Mode)

1.09.2020 Counsel for Respondent seeks one week's time to file Reply.

Reply may be filed within one week.

List this Appeal along with Company Appeal (AT) No.105 of 2020 on 9th September, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Dr. Ashok Kumar Mishra)
Member (Technical)

/rs/md